

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 366 of 2020**

**In the matter of:**

**RajendraKumar Kundanmal Jain**

**....Appellant**

**Vs.**

**Vijail A. Jain & Anr.**

**....Respondents**

**Present:**

**Appellant:                    Mr. C. S. Gupta, Advocate.**

**Respondents:**

**ORDER**

**03.03.2020:**        At the request of learned counsel for the Appellant, the matter is adjourned. Let the appeal be listed 'For Admission (Fresh Case)' on **5<sup>th</sup> March, 2020.**

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

*am/nn*